

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-526**  
IB-228/ND/2020

**IN THE MATTER OF:**

MEC Metal Exchange International GmbH  
V/s.  
Dwarkesh Alloys Pvt. Ltd.

....Applicant

...Respondent

**SECTION**

U/s 9 IBC

**Order delivered on 14.07.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (JUDICIAL)**


**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Re-notified to 18.08.2021.

  
(Anil Kumar)  
Fox (Court Officer, C-V)